

Tiruchchirappalli in May, 1990 Time Table.

[*Translation*]

Survey for Rail Network in Backward Areas

5225. DR. BANGALI SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether any survey has been conducted for the development of railways in backward areas;

(b) if so, the names of the places selected for this purpose; and

(c) if not, the reasons, therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Railway Claims Tribunal

5226. DR. BANGALI SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether railway claims tribunal has started functioning;

(b) if so, the number of judicial members in this tribunal and the number of members belonging to Scheduled Castes and Scheduled Tribes among them;

(c) whether it is proposed to appoint more judicial members belonging to SCs/STs; and

(d) if so, the number of such members likely to be appointed and when?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) There are 18 Judicial Members, of

which 16 have so far joined. None of the Judicial Members belongs to Scheduled Caste or Scheduled Tribe.

(c) At present, there is no such proposal.

(d) Does not arise.

[*English*]

Production target of Coal India Ltd.

5227. SHRI PRAKASH V. PATIL:
SHRI PRAKASH KOKO
BRAHMBHATT:

Will the Minister of ENERGY be pleased to state:

(a) the target set by the Coal India Ltd. for coal production by 1994-95;

(b) whether the Coal India Ltd. has chalked out any plan therefor; and

(c) if so, the details thereof including estimated investment involved?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The Eighth five Year Plan for the development of coal industry is yet to be finalised.

Porters at Railway Stations in Delhi

5228. DR. KIRODI LAL MEENA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of porter badges vacant at present, at Nizamuddin, New Delhi and Delhi (Junction) Railway stations due to death or giving up of jobs by the licensed porters;

(b) the number of pending cases where transfer of such badges have been requested,